GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT **RAJYA SABHA UNSTARRED QUESTION NO -300** ANSWERED ON – 03/02/2021

NATIONAL COMMISSION FOR NEGLECTED DE-NOTIFIED AND NOMADIC TRIBAL GROUPS

300. DR. VIKAS MAHATME

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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government proposes to set up a new National Commission for the neglected De-Notified and Nomadic Tribal groups across the country;

(b) if so, the details of the welfare proposal prepared by Government in this regard;

(c) the steps taken to implement the recommendations made by national Commission for De-notified, Nomadic and Semi-Nomadic Tribes under the Chairmanship of Shri Balkrishna Sidram Renke;

(d) whether there is any proposal to give them benefits of welfare schemes at par with those of STs; and

(e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHAN PAL GURJAR)

(a) & (b) No Sir, the Ministry has no plan to set up a new National Commission for the Neglected De-Notified and Nomadic Tribes Groups.

c) As per the recommendations National Commission for De-Notified, Nomadic and Semi-Nomadic Tribes (NCDNT) under the Chairmanship of Shri Balkrishna Sidram Renke. The Ministry of Social Justice and Empowerment vide Notification dated 12.02.2014 had constituted National Commission for De-notified, Nomadic and Semi- Nomadic Tribes (NCDNT) for the period of 3 years from the date of Notification, the erstwhile Commission ceased to exist on 08.01.2018.

Besides following schemes were launched for educational empowerment of DNTs.

(i) Dr. Ambedkar Pre-Matric and Post-Matric Scholarship for DNT Boys and Girls.

(ii) Nanaji Deshmukh Scheme of Construction of Hostels for DNT Boys and Girls.

(d) & (e) A Development and Welfare and Development Board for De-notified, Nomadic and Semi-Nomadic Communities (DWBDNCs) has been constituted on 21.02.2019 and a Committee has also set up by the NITI Aayog to process the identification of the De-notified, Nomadic and Semi-Nomadic Communities (DNCs). The DWBDNCs has been entrusted with the following tasks:

- To formulate and implement Welfare and Development programmes, as required, for Denotified, Nomadic and Semi-Nomadic Communities.
- To identify the locations/area where these communities are densely populated.
- To assess and identify gaps in accessing existing programmes and entitlements and to collaborate with Ministries/implementing agencies to ensure that ongoing programmes meet the special requirements of De-notified Nomadic and Semi-Nomadic Communities.
- To monitor and evaluate the progress of the schemes of Government of India and the States/UTs with reference to De-notified, Nomadic and Semi-Nomadic Communities.
